

गवर्नर
GOVERNOR

LETTER OF TRANSMITTAL

Ref.No.SECD.BRDS.S147/02.16.001/2023-24

May 29, 2023
Jyeshtha 8, 1945 (Saka)

**The Finance Secretary
Government of India
Ministry of Finance
New Delhi - 110 001**

Dear Finance Secretary,

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended March 31, 2023 certified by the Bank's Auditors and signed by the Chief General Manager-in-Charge, the Deputy Governors and I; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended March 31, 2023.

Sincerely,



Shaktikanta Das